

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016
APPEAL NO. 138 OF 2016 & IA No. 168 of 2019
APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016
APPEAL NO. 308 OF 2016 AND
APPEAL NO. 209 OF 2017

Dated: 12th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

**Haryana Power Purchase Center
Vs.**

Jhajjar Power Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. Shreshth Sharma
Mr. Nitish Gupta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Varun Kumar for R-2

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-3

APPEAL NO. 138 OF 2016

Jhajjar Power Ltd. **Appellant(s)**
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal
Mr. Shubham Arya for R-1 & 2

Mr. Shreshth Sharma
Mr. Nitish Gupta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Varun Kumar for R-2

Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shreshth Sharma
Mr. Nitish Gupta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Varun Kumar

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal
Mr. Shubham Arya for R-1 & 2

Mr. Shri Venkatesh

Mr. Nishtha Kumar
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. **Appellant(s)**
Vs.
Tata Power Delhi Distribution Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Counsel for the Respondent(s) : Mr. Shreshth Sharma
Mr. Nitish Gupta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Varun Kumar for R-1

Mr. Shri Venkatesh
Mr. Nishtha Kumar
Mr. Sandeep Rajpurohit for R-2

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shreshth Sharma
Mr. Nitish Gupta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Varun Kumar

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. Shri Venkatesh
Mr. Nishtha Kumar
Mr. Sandeep Rajpurohit for R-2

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **12.03.2019 at 2:30 p.m.**

(S.D. Dubey)
Technical Member

js/pk

(Justice Manjula Chellur)
Chairperson